

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UNSTARRED QUESTION NO. 1842
ANSWERED ON-04.08.2026

GST COMPENSATION DUES TO STATES

1842. SHRI VIVEK K. TANKHA:

Will the Minister of **FINANCE** be pleased to state:-

- (a) the total amount of GST compensation Cess pending to States as on date;
- (b) the State-wise break-up of such pending dues;
- (c) the reasons for delay in release, if any; and
- (d) the timeline by which full settlement is proposed to be made?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (d): Final Compensation arising out of reconciliation of provisional figures with audited figures has been released to all States/UTs for FY 2017-18 to FY 2022-23 except Arunachal Pradesh for FY 2022-23 (April-June, 2022) due to non-receipt of AG certificate from the State for the said period.
